

**Expansion Programme of Cossipore and Ichhapore Gun Shell Factories**

\*742. SHRI PRIYA RANJAN DAS MUNSHI : Will the Minister of DEFENCE be pleased to state :

(a) whether any expansion programme of Cossipore and Ichhapore gun shell factories during the Seventh Five Year Plan is under consideration;

(b) whether the production and management-workers relations in the above units are satisfactory; and

(c) the other units in public sector in West Bengal that manufacture defence equipments ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Among the Defence Public Sector Undertakings (PSUs), Hindustan Aeronautics Limited (HAL) and Garden Reach Ship Builders and Engineers (GRSE) have units in West Bengal. While the industrial relations are satisfactory, there are some problems relating to workload, and appropriate remedial action is being taken.

**Working of I.D.P.L.**

\*743. SHRI DHARAM PAL SINGH MALIK :

SHRI RAM SAMUJHAWAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have since inquired into the working of the Indian Drugs and Pharmaceuticals Limited;

(b) whether Government's attention has been drawn to the report in the 'Hindustan Times' of 7 April, 1985 that there has been mismanagement in that organi-

sation on a very large scale and there is a loss of more than Rs. 141 crores in the Indian Drugs and Pharmaceuticals Limited ;

(c) whether any inquiry has been conducted ; and

(d) the remedial steps taken by Government to improve the working of this organisation ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c) Government have seen the report published in the Hindustan Times dated 7th April, 1985 making various allegations against the management of IDPL. A report has been obtained from IDPL in this regard and it is under consideration of the Government.

(d) In order to improve the performance of IDPL various remedial steps are being taken such as product rationalisation, ensuring adequate availability of working capital and critical raw materials and attempts to upgrade technology.

**Registration of Marriages**

\*744. SHRIMATI PHULRENU GUHA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have decided that all marriages should be registered ;

(b) if so, when this decision is proposed to be enforced; and

(c) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ) : (a) to (c). Government have not taken any decision to provide for compulsory registration of all marriages. Having regard to the illiteracy in the country and other problems that would arise in the marriage laws and